

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2018 &
IA NOS. 10, 1096 & 1283 OF 2018**
AND
APPEAL NO. 179 OF 2018

Dated : 21st January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 02 OF 2018 &
IA NOS. 10, 1096 & 1283 OF 2018**

**M/s Prism Johnson Limited
Versus**

.... Appellant(s)

**Madhya Pradesh Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

**Mr. Amit Kapur
Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Ms. Nishtha Kumar
Mr. Akshat Jain**

Counsel for the Respondent(s) :

**Mr. Alok Shankar for R-1

Mr. Vikas Upadhyay
Mr. Deepk Chandela for R-2

Mr. Paramhans
 h/f Mr. Aashish Anand Bernard for R-3 & 6

Mr. Poorva Saigal
Ms. Anushree Bardhan
Mr. Pulkit Agarwal for R-4

Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri for R-5

Mr. R. A. Sharma (*Rep.*) for SLDC**

APPEAL NO. 179 OF 2018

BLA Power Pvt. Ltd. **Appellant(s)**
Versus
Madhya Pradesh Power Management Co. Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Paramhans Sahani
h/f Mr. Aashish Anand Bernard
Mr. R. A. Sharma (*Rep.*) for R-1 & 4

Mr. Vikas Upadhyay
Mr. Deepak Chandela for R-2

Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Ms. Nishtha Kumar for R-3

Mr. Poorva Saigal
Ms. Anushree Bardhan
Mr. Pulkit Agarwal for R-4

Mr. C. K. Rai
Mr. Sachin Dubey for R-5

ORDER

Heard Mr. Buddy A. Ranganathan, learned counsel for Appellant in Appeal No. 179 of 2018 for some time.

List these matters for further hearing on **11th and 12th February 2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk